NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 237/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: M/s. UTC Fire & Security India Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE
17 Shikka Pinyani Company Secretary shikks.

<u>ORDER</u>

CP No. 237/441/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 23.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)